

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.07.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 69/BB/2018	For hearing IA 324/19 – For exclusion of time IA 349/19 – For approval of Resolution Plan	Sec 10 of I&B code 2016	M/s Shantha Projects Limited	S Peer Mohd Advocate Law Chambers of CK Nandakumar for RP	State Bank of India	Shri Deepak, Shri B Parameshwara Udpa RP

*Original*

ADVOCATE FOR PETITIONER/s: Resolution Professional

ADVS. FOR RP - RAGHURAM CADAMBI / VARUN.S

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Shri B. Parameshwara Udpa, learned RP along with Shri Raghuram Cadambi <sup>and</sup> along with Shri Varun.S, learned Counsel for the RP. Post the case on **05.08.2019**

*[Signature]*  
MEMBER (T)

*[Signature]*  
MEMBER (J)

Shruthi  
**Verified**  
*[Signature]*  
**Court Officer**